

SLP(C)No. 6159 OF 2004

ITEM No.33

Court No.10

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6159/2004

(From the judgement and order dated 27/02/2004 in WP 1546/03  
of The HIGH COURT OF U.P AT LUCKNOW)

S.P.S.CHAUHAN

Petitioner (s)

VERSUS

VEER BHAN SINGH & ORS.

Respondent (s)

(With prayer for interim relief)

( With Appln(s). for exemption from filing c/c of the impugned Judgment  
and exemption from filing O.T. )

Date : 05/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)M/s. Viplav Sharma,A.Chandra and  
Mr. Shakil Ahmed Syed,Advs.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Post it next week.

( Y.P. Dhamija )  
AR-cum-PS

(Veera Verma )  
Court Master